

**Calcutta High Court (Appellate Side)**  
**Cases registered on 03-12-2020**

Sl No.	Case No.	Date of Registration	Cause Title
1	COT/47/2020	03-12-2020	MAMANI MONDAL AND ORS VS CHOLAMANDALAM MS GENERAL INS CO LTD
2	CRA/269/2020	03-12-2020	PRADIP KUMAR ROY VS STATE OF WEST BENGAL AND ORS..
3	CRA/270/2020	03-12-2020	JHARU BARMAN @ KHAGEN BARMAN VS STATE OF WEST BENGAL AND ORS.
4	FMAT/529/2020	03-12-2020	SHANKARI RANI DOLAI AND ORS VS THE NATIONAL INS CO LTD AND ANR
5	FMAT/530/2020	03-12-2020	BAJAJ ALLIANZ GEN INS CO LTD VS BUBAY NARU AND ORS
6	CPAN/637/2020	03-12-2020	SABITRI GHOSH VS THE DISTRICT INSPECTOR OF SCHOOL ORS
7	MAT/776/2020	03-12-2020	PROBIR KUMAR ROY VS STATE OF WEST BENGAL AND ORS.
8	MAT/777/2020	03-12-2020	AMARESH MANDAL AND ORS VS STATE OF WEST BENGAL AND ORS.
9	MAT/778/2020	03-12-2020	AVISHIKTA MUKHERJEE AND ORS VS STATE OF WEST BENGAL AND ORS.
10	MAT/779/2020	03-12-2020	KAMALESH MANDAL AND ORS VS STATE OF WEST BENGAL AND ORS.
11	MAT/780/2020	03-12-2020	PRABIR KUMAR KAYAL AND ORS VS STATE OF WEST BENGAL AND ORS.
12	MAT/781/2020	03-12-2020	BHUPAL MANDAL VS STATE OF WEST BENGAL AND ORS.
13	MAT/782/2020	03-12-2020	EASTERN COAL FIELDS LTD AND ORS VS M/S SATYAM MMB CRN JV AND ANR
14	CO/1492/2020	03-12-2020	TARAPADA GHOSH VS SHIB CHANDRA GHOSH AND ORS
15	CO/1493/2020	03-12-2020	MOLLA BAJLE RAHAMAN AND ANR VS MOLLA LUTFAR RAHAMAN
16	CO/1494/2020	03-12-2020	KOLKATA MUNICIPAL CORPORATION VS PARTHA PRATIM GHOSH
17	CO/1495/2020	03-12-2020	KOLKATA MUNI-CIPALCORPORATION VS AMLAN SENGUPTA AND ORS
18	CO/1496/2020	03-12-2020	THE KOLKATA MUNICIPAL CORPORATION VS SAIKAT KONAR
19	CO/1497/2020	03-12-2020	KOLKATA MUNICIPAL CORPORATION VS BHARTESH SAMRANI
20	CO/1498/2020	03-12-2020	GAUTAM HALDER VS RATAN CHAKRABORTY
21	CO/1499/2020	03-12-2020	THE KOLKATA MUNICIPAL CORPORATION VS SANJUKTA ROY
22	CO/1500/2020	03-12-2020	THE KOLKATA MUNICIPAL CORPORATION VS PREMANJAN PAUL

23	CO/1501/2020	03-12-2020	THE KOLKATA MUNICIPAL CORPORATION VS SARIKA MEHRA
24	CO/1502/2020	03-12-2020	THE KOLKATA MUNICIPAL CORPORATION VS GOURI GHOSH
25	CO/1503/2020	03-12-2020	THE KOLKATA MUNICIPAL CORPORATION VS ANUBHA SANYAL
26	CO/1504/2020	03-12-2020	THE KOLKATA MUNICIPAL CORPORATION VS ARCHAN MUKHERJEE AND ANR
27	CO/1505/2020	03-12-2020	THE KOLKATA MUNICIPAL CORPORATION VS KRIPENDRA LAL DEY AND ANR
28	CO/1506/2020	03-12-2020	SAHIL GANGWAL VS NA
29	CRR/1713/2020	03-12-2020	SMT MUNNI DEVI VS State of West Bengal
30	CRR/1714/2020	03-12-2020	SMT MUNNI DEVI VS State of West Bengal
31	CRR/1715/2020	03-12-2020	AMITAVA MOULICK VS ANANYA MOULICK(BANERJEE) AND ANR
32	CRR/1716/2020	03-12-2020	SUKANTHA @ SUKANTA DAS VS THE STATE OF WEST BENGAL
33	CRR/1717/2020	03-12-2020	SEIKH SADDIK AND ANOTHER VS State of West Bengal
34	CRM/9960/2020	03-12-2020	ASHIFUL ALAM @ ASHIFUL ISLAM VS State of West Bengal
35	CRM/9961/2020	03-12-2020	PANKAJ BARMAN AND ORS VS State of West Bengal
36	CRM/9962/2020	03-12-2020	HAZRAT SEKH VS State of West Bengal
37	CRM/9963/2020	03-12-2020	MUNTAJ SK VS State of West Bengal
38	CRM/9964/2020	03-12-2020	RASHID ALAM VS State of West Bengal
39	CRM/9965/2020	03-12-2020	RABINDRANATH BAG @ RABIN VS State of West Bengal
40	CRM/9966/2020	03-12-2020	SK FIROZ@SEIKH FIROJ VS STATE OF WEST BENGAL AND ORS.
41	CRM/9967/2020	03-12-2020	SK FIROJ@SEIKH FIROJ VS STATE OF WEST BENGAL AND ORS.
42	CRM/9968/2020	03-12-2020	MASIDUR REHMAN @ MASIDUR RAHAMAN VS Union of India
43	CRM/9969/2020	03-12-2020	BISWAJIT SADHUKHAN VS State of West Bengal
44	CRM/9970/2020	03-12-2020	MAJIBUR RAHAMAN VS State of West Bengal
45	CRM/9971/2020	03-12-2020	MOSARAF HOSSAIN VS State of West Bengal
46	CRM/9972/2020	03-12-2020	ALOM SEIKH @ AMIRUL SK. @ ALIP SK VS State of West Bengal
47	CRM/9973/2020	03-12-2020	SAMIM AKTAR VS State of West Bengal

48	CRM/9974/2020	03-12-2020	MOHAN SHEE VS State of West Bengal
49	CRM/9975/2020	03-12-2020	MABUD ALI @ MAMUD ALI @MAMUD VS State of West Bengal
50	CRM/9976/2020	03-12-2020	PARAMJIT KUMAR VS State of West Bengal
51	CRM/9977/2020	03-12-2020	FALGUNI MANDAL VS State of West Bengal
52	CRM/9978/2020	03-12-2020	AMARESH SK. @ AMRESH SK. VS State of West Bengal
53	CRM/9979/2020	03-12-2020	TAPAS BHADURI VS State of West Bengal
54	CRM/9980/2020	03-12-2020	RANJIT MARDY VS State of West Bengal
55	CRM/9981/2020	03-12-2020	OBAIDUR RAHAMAN AND ANR VS State of West Bengal
56	CRM/9982/2020	03-12-2020	MOTIUR RAHAMAN VS State of West Bengal
57	CRM/9983/2020	03-12-2020	DIP BHUNIYA VS State of West Bengal
58	CRM/9984/2020	03-12-2020	KAMREJ SARKAR @ KAMU @ MILON @ MD. KAMREJ ZAMAL VS State of West Bengal
59	CRM/9985/2020	03-12-2020	AKTAR SK VS State of West Bengal
60	CRM/9986/2020	03-12-2020	CHANDAN CHOWHAN AND ORS. VS State of West Bengal
61	CRM/9987/2020	03-12-2020	AMIN SK VS State of West Bengal
62	CRM/9988/2020	03-12-2020	BAPI PASWAN VS State of West Bengal
63	CRM/9989/2020	03-12-2020	GITA DHANG VS State of West Bengal
64	CRM/9990/2020	03-12-2020	SOURAV DAS AND ORS VS State of West Bengal
65	CRM/9991/2020	03-12-2020	BIPLAB DAS @ BAPAN VS State of West Bengal
66	CRM/9992/2020	03-12-2020	SIBU @ SHIBU KARMAKAR VS State of West Bengal
67	CRM/9993/2020	03-12-2020	MD ABU SOYEM VS State of West Bengal
68	CRM/9994/2020	03-12-2020	GOPAL MONDAL AND ORS. VS State of West Bengal
69	CRM/9995/2020	03-12-2020	ABDUL HOQUE @ ABDUL RAHAMAN AND ORS VS State of West Bengal
70	CRM/9996/2020	03-12-2020	HASIM ALI VS State of West Bengal

71	CRM/9997/2020	03-12-2020	SK DALIM AND ANR VS State of West Bengal
72	CRM/9998/2020	03-12-2020	RAJEN BAGDI VS State of West Bengal
73	CRM/9999/2020	03-12-2020	TAPAS GHOSH VS State of West Bengal
74	CRM/10000/2020	03-12-2020	SATYABALA ROY @ SATI ROY AND ANR VS State of West Bengal
75	CRM/10001/2020	03-12-2020	SUMAN NATH AND ANR VS State of West Bengal
76	CRM/10002/2020	03-12-2020	PRADIP SARKAR AND ANR. VS State of West Bengal
77	CRM/10003/2020	03-12-2020	ACHHER SEKH AND ANR VS State of West Bengal
78	CRM/10004/2020	03-12-2020	GOBINDA SOREN VS State of West Bengal
79	CRM/10005/2020	03-12-2020	PARTHA TALUKDAR VS State of West Bengal
80	CRM/10006/2020	03-12-2020	ABHISHEK SARKAR VS State of West Bengal
81	CRM/10007/2020	03-12-2020	BITHIN SARKAR AND ORS. VS State of West Bengal
82	CRM/10008/2020	03-12-2020	HARENDRA YADAV VS State of West Bengal
83	CRM/10009/2020	03-12-2020	RAKESH GHANTA AND ANR. VS State of West Bengal
84	CRM/10010/2020	03-12-2020	BABITA GHOSH VS State of West Bengal
85	WPA/10065/2020	03-12-2020	SK OBAIDUR RAHAMAN VS THE KOLKATA MUNICIPAL CORP. AND ORS
86	WPA/10066/2020	03-12-2020	GODAVARI COMMODITIES LIMITED VS THE LEARNED MEMBER OF THE DESIGNATED COMMITTEE SVLDRS AND ORS
87	WPA/10067/2020	03-12-2020	SWAPAN KUMAR CHOUDHURY VS STATE OF WEST BENGAL AND ORS.
88	WPA/10068/2020	03-12-2020	ASHOK KUMAR JANA@ASHOK JANA VS THE CONTAI MUNICIPALITY AND ORS
89	WPA/10069/2020	03-12-2020	SUNDARANANDA BARMAN AND ANOTHER VS STATE OF WEST BENGAL AND ORS.
90	WPA/10070/2020	03-12-2020	JAYDEB DAS AND ANR VS BAR COUNCIL OF WEST BENGAL AND ORS
91	WPA/10071/2020	03-12-2020	SANJUT SUTRADHAR VS STATE OF WEST BENGAL AND ORS.
92	WPA/10072/2020	03-12-2020	KAZI MARSHEDUL AREFIN VS STATE OF WEST BENGAL AND ORS.
93	WPA/10073/2020	03-12-2020	JUGAL MONDAL VS STATE OF WEST BENGAL AND ANR

94	WPA/10074/2020	03-12-2020	MANUKCHAK ASTHA WELFARE SOCIETY REP BY SECRETARY HABIBUR RAHAMAN VS STATE OF WEST BENGAL AND ORS.
95	WPA/10075/2020	03-12-2020	MALATI KAR SAHU AND ORS VS STATE OF WEST BENGAL AND ORS.
96	WPA/10076/2020	03-12-2020	KOUSHIK PAUL VS UNION OF INDIA AND ORS.
97	WPA/10077/2020	03-12-2020	DELTA FABRICS PRIVATE LIMITED VS STATE OF WEST BENGAL AND ORS.
98	WPA/10078/2020	03-12-2020	SOUMYARSHI DAS VS STATE OF WEST BENGAL AND ORS.
99	WPA/10079/2020	03-12-2020	KANISHK SINHA VS UNION OF INDIA AND ORS.
100	WPA/10080/2020	03-12-2020	MUKTIPRASAD HAZRA AND ANOTHER VS STATE OF WEST BENGAL AND ORS.
101	WPA/10081/2020	03-12-2020	M/S K. A. AND SONS(JEWELLERS) VS AXIS BANK LTD AND ORS
102	WPA/10082/2020	03-12-2020	BABLU OSTA VS STATE OF WEST BENGAL AND ORS.
103	WPA/10083/2020	03-12-2020	ASLEMA KHATUN BEGUM VS WEST BENGAL STATE ELECTRICITY DISTRIBUTION COMPANY LTD AND OTHERS
104	WPA/10084/2020	03-12-2020	NASIRUDDIN SEKH VS STATE OF WEST BENGAL AND ORS.
105	WPA/10085/2020	03-12-2020	AVIJIT KONAI VS THE STATE OF WEST BENGAL AND ORS
106	WPA/10086/2020	03-12-2020	MAULISWAR MITRA VS STATE OF WEST BENGAL AND ORS.
107	WPA/10087/2020	03-12-2020	JAHANGIR BAIDYA VS UNION OF INDIA AND ORS
108	WPA/10088/2020	03-12-2020	KISHOR GHOSH VS THE CHANDERNAGORE MUNICIPAL CORPORATION AND ORS
109	WPA/10089/2020	03-12-2020	SOMA CHAKRABORTY VS STATE OF WEST BENGAL AND ORS.
110	WPA/10090/2020	03-12-2020	MAHENDRA PRASAD GUPTA AND ORS VS STATE OF WEST BENGAL AND ORS.
111	WPA/10091/2020	03-12-2020	DEBABRATA PAL AND ANR VS THE STATE OF WEST BENGAL AND ORS
112	WPA/10092/2020	03-12-2020	SUMANA DAS VS STATE OF WEST BENGAL AND ORS.
113	WPA/10093/2020	03-12-2020	BIPLAB MONDAL AND ORS VS STATE OF WEST BENGAL AND ORS.
114	WPA/10094/2020	03-12-2020	SK REWANUL HAQUE VS STATE OF WEST BENGAL AND ORS.
115	WPA/10095/2020	03-12-2020	ASHISH MANDAL VS STATE OF WEST BENGAL AND ORS.
116	WPA/10096/2020	03-12-2020	R K M SAROWAR JAHAN VS STATE OF WEST BENGAL AND ORS.

117	WPA/10097/2020	03-12-2020	M SRINIVAS RAO VS UNION OF INDIA AND ORS.
118	WPA/10098/2020	03-12-2020	SUDIP BOSE AND ORS VS THE KOLKATA MUNICIPAL CORP AND ORS
119	WPA/10099/2020	03-12-2020	POTALA MEENA KUMARI VS UNION OF INDIA AND ORS.
120	WPA/10100/2020	03-12-2020	BHISHMA KUMAR SINGH VS UNION OF INDIA AND ORS
121	WPA/10101/2020	03-12-2020	K RAMESH VS UNION OF INDIA AND ORS.
122	WPA/10102/2020	03-12-2020	SMT MANI BALA DAS VS State of West Bengal AND ORS
123	WPA/10103/2020	03-12-2020	RATHINDRA NATH MISHRA VS STATE OF WEST BENGAL AND ORS.
124	WPA/10104/2020	03-12-2020	PARTHASARATHI DAS AND ORS VS THE STATE OF WEST BENGAL AND ORS
125	WPA/10105/2020	03-12-2020	GURUPADA DAS VS STATE OF WEST BENGAL AND ORS.
126	WPA/10106/2020	03-12-2020	UMESH KUMAR MAHATO VS STATE OF WEST BENGAL AND ORS.
127	WPA/10107/2020	03-12-2020	TAPASH KUMAR DUTTA@TAPAS DUTTA VS STATE OF WEST BENGAL AND ORS.
128	WPA/10108/2020	03-12-2020	TAPAN KUMAR DAS AND ANR VS THE STATE OF WEST BENGAL AND ORS
129	WPA/10109/2020	03-12-2020	KUSHOL CHANDRA KOERI VS STATE OF WEST BENGAL AND ORS.
130	WPA/10110/2020	03-12-2020	PRATIM SARKAR AND OTHERS VS UNION OF INDIA AND ORS.
131	WPA/10111/2020	03-12-2020	AMINA BIBI AND ANR VS STATE OF WEST BENGAL AND ORS.
132	WPA/10112/2020	03-12-2020	MODERN CONSTRUCTION VS HOWRAH MUNICIPAL CORPORATION AND OTHERS
133	WPA/10113/2020	03-12-2020	AMENA BIBI VS STATE OF WEST BENGAL AND ORS.
134	WPA/10114/2020	03-12-2020	MAJET MONDAL VS THE STATE OF WEST BENGAL AND ORS
135	WPA/10115/2020	03-12-2020	DEBABRATA HALDER VS State of West Bengal AND ORS
136	WPA/10116/2020	03-12-2020	TUNU PAL VS STATE OF WEST BENGAL AND ORS.
137	WPA/10117/2020	03-12-2020	SUCHITRA BISWAS VS STATE OF WEST BENGAL AND ORS.
138	WPA/10118/2020	03-12-2020	GANESH STEEL AND ALLOYS LTD VS THE GOODS AND SERVICE TAX NETWORK AND ORS
139	WPA/10119/2020	03-12-2020	CEEBUILD COMPANY PVT LTD VS DY. COMMISSIONER OF STATE TAX, FAIRLY PLACE CHARGE AND ORS

140	WPA/10120/2020	03-12-2020	SK MEHDI HASSAN VS UNION OF INDIA AND ORS.
141	WPA/10121/2020	03-12-2020	HINDUSTHAN NATIONAL GLASS AND INDUSTRIES AND ANR VS THE DESIGNATED AUTHORITY,DIR. GENERAL OF TRADE REMEDIES AND ORS
142	WPA/10122/2020	03-12-2020	TAPAN KANTI JODDAR VS THE ASSISTANT REGISTRAR OF CO-OPERATIVE SOCIETIES, SOUTH 24 PARGANAS AND ORS
143	WPA/10123/2020	03-12-2020	CRAY COMMOTRADE PVT LTD AND ANR VS ASST. COMMISSIONER, STATE TAX,GST AND ORS
144	WPA/10124/2020	03-12-2020	JULFIKAR ALI VS KOLKATA MUNICIPAL CORPORATION AND OTHERS
145	WPA/10125/2020	03-12-2020	M/S. PODDAR BUSINESS PVT LTD AND ANR VS UNION OF INDIA AND ORS.
146	WPA/10126/2020	03-12-2020	DINA NATH SHAW @DINANATH SHAW VS STATE OF WEST BENGAL AND ORS.
147	WPA/10127/2020	03-12-2020	DEBABRATA BHATTACHARYA VS STATE OF WEST BENGAL AND ORS.
148	WPA/10128/2020	03-12-2020	SARJU PRASAD GUPTA AND ANR VS STATE OF WEST BENGAL AND ORS.
149	WPA/10129/2020	03-12-2020	SAYED NEAJUDDIN VS THE STATE OF WEST BENGAL AND ORS
150	WPA/10130/2020	03-12-2020	NIAZ MOHAMMAD VS STATE OF WEST BENGAL AND ORS.
151	WPA/10131/2020	03-12-2020	BIMAN KUMAR SHEE VS STATE OF WEST BENGAL AND ORS.
152	WPA/10132/2020	03-12-2020	KSETRA MOHAN DAS VS STATE OF WEST BENGAL AND ORS.
153	WPA/10133/2020	03-12-2020	ALOKA SEN VS STATE OF WEST BENGAL AND ORS.
154	WPA/10134/2020	03-12-2020	SOMA KHAN AND ANR VS INDIAN BANK AND ORS
155	WPA/10135/2020	03-12-2020	BASIRHAT FOOD SUPPLY MAHILA CO-OPERATIVE SOCIETY LIMITED VS THE STATE OF WEST BENGAL AND ORS
156	WPA/10136/2020	03-12-2020	SHANTY GANATANTRA SANGHATI MANCHA VS UNION OF INDIA AND ORS.
157	WPA/10138/2020	03-12-2020	THE COURT ON ITS OWN MOTION IN RE SMUGGLING AND ILLEGAL TRADING OF ENDANGERED SPECIES OF BIRDS VS NA